

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

**Contempt P. No. 10(ND)17 in
CP 213(ND)/2017**

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.10.2017**

NAME OF THE COMPANY: M/s. Evan Multispeciality Hospital & Research
Center Pvt. Ltd. & Anr. Vs. Dr. Anuradha Agarwal

SECTION OF THE COMPANIES ACT: 425

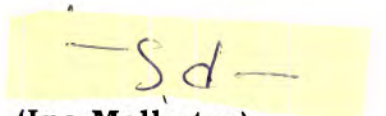
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. P. Nagesh, Advocate Ms. Aarti Kumar, Advocate Mr. Nakul Mohta, Advocate Mr. Vineet K. Chaudhary, PCS		
	For the Respondent (s):	None		

ORDER

This Contempt Petition No. 10(ND) 2017 has arisen out of order dated 31.8.2017 in CP No. 213(ND)/2017.

Notice be issued to the Respondent/Contemnor as well as to her Counsel. The contemnor is the Petitioner in CP No. 213/17, returnable on 15.11.2017. *Dasti as well.* ↓

The Contemnor is also directed to produce all the records in respect of revenue generated by her in running the Pathology Lab of the Petitioner Hospital.


(Ina Malhotra)
Member (J)